

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 622
CP-161/241-242/ND/2023
IA/04/2024

IN THE MATTER OF:

Ms. Vidhi Sharma and Anr.

...APPLICANT

Vs.

M/s. Green Banana Projects Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 11.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

For the Respondent

:Adv. Amit Goel, Adv. Prabhat Kumar
:Adv. Arjun Malik for R-4. Mr Ashish
Mohan, Mr Rishabh Kapur, Mr Tanmay
Gupta Advs for R2. Mr. Saurabh Balwani
Adv for Respondent No.1 & 3.

ORDER

IA/04/2024

Heard the Ld. Counsel on behalf of the Petitioner in part.

Ld. Counsel on behalf of the Respondents are present. For continuation
of the argument of the Petitioner, list the matter on **05.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)